

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**LOK SABHA**  
**UNSTARRED QUESTION No. 1158**  
**TO BE ANSWERED ON 09.02.2017**

**Integrated Catchment Scheme**

**1158. COL. SONARAM CHOUDHARY:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the main objectives of the Integrated Catchment Scheme;
- (b) whether the objectives of the said scheme have been attained and if so, the details thereof;
- (c) whether the achievement has been made as per the targets fixed and if so, the details thereof;
- (d) whether allocation of funds to States has been reduced under the said scheme for the years 2014-15 and 2015-16 due to which there are liabilities and if so, the details thereof;
- (e) whether there is any proposal of budgetary allocation for the pay off liabilities and completion of incomplete works; and
- (f) if so, the time frame for this and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (f): The Department of Land Resources (DoLR) is not implementing any scheme titled **Integrated Catchment Scheme**.

Information is being collected regarding implementation of such titled scheme from other Ministries / Departments.

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